

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.CPC 152 of 97
(OA 904 of 97)

Date of order : 16.7.04

Present : Hon'ble Mr.Justice B.Panigrahi, Vice-Chairman
Hon'ble Mr.N.D.Dayal, Administrative Member

AMAL BIKASH BARUA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.S.K.Dutta, counsel

For the respondents: Ms.U.Sanyal, counsel

O R D E R

Justice B.Panigrahi, VC

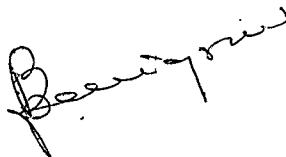
Heard Mr.S.K.Dutta, 1d.counsel appearing for the applicant and
Ms.U.Sanyal, 1d.counsel appearing for the respondents.

2. Since the order has already been complied with the application
for initiating Contempt Proceeding does not survive.

3. Accordingly the CPC is disposed of by dropping the proceeding.


MEMBER(A)

in


VICE-CHAIRMAN